

(a) whether Government had decided not to participate in the World University Games held recently in Belgrade from 1st to 12th July, 2009;

(b) if so, the reasons therefor;

(c) whether it is a fact that the selection trials at University level were organized for shooting and archery also and many players were qualified for said games; and

(d) the number of colleges in India that have sports management departments and the number of qualified persons at Director level who are being deputed there?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) No proposal was received from Association of Indian Universities (AIU) for participation in the World University Games held in Belgrade from 1st to 12th July, 2009.

(c) AIU has informed that no selection trials were conducted by them for participation in the World University Games in Shooting and Archery.

(d) Lakshmbai National University of Physical Education (LNUPE), Gwalior (M.P.) which is under this Ministry have their own management department. At present, one qualified person at Director level is in position.

Responsibilities of agencies for Commonwealth Games

3034. SHRI AMIR ALAM KHAN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of responsibilities assigned to different agencies namely Delhi Development Authority (DDA), Central Public Works Department (CPWD), Municipal Corporation of Delhi (MCD), New Delhi Municipal Corporation (NDMC), Ministry of Tourism and Culture, Urban Development and Delhi Police etc. for 2010 Commonwealth Games in Delhi;

(b) the steps taken by Government so far to complete various tourism infrastructure projects especially the hotel room capacity and beautification of Delhi before the Commonwealth Games; and

(c) the details of concession and incentives provided to different agencies for completion of various infrastructure projects on time?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) Details of responsibilities assigned to different agencies including Delhi Development Authority (DDA), Central Public Works Department (CPWD), Municipal Corporation of Delhi (MCD), New Delhi Municipal Corporation (NDMC), Ministry of Tourism and Culture, Urban Development and Delhi Police, for 2010 Commonwealth Games in Delhi, have been indicated in the Statement (*See below*).

(b) Arrangements are being made to augment appropriately the existing availability of hotel rooms in Delhi by 30,000 hotel rooms for expected 1.00 lakh visitors of Commonwealth Games. For the visiting contingents of various countries, Games Village is being constructed by the Delhi Development Authority (DDA) with in-house facilities of Board and Lodging etc. Keeping in view the need for developing adequate tourist accommodation in readiness for the large expected influx of visitors for the Commonwealth Games, an inter-Ministerial Task Force has been set up under the Ministry of Tourism (MoT) for monitoring and coordinating further action in this regard by all the agencies concerned. In addition to these arrangements at the Central level, there is a Committee under the Chief Minister of Delhi to take decisions in respect of all matters pertaining to infrastructure and other preparations for the Games within the jurisdiction of the Government of NCT of Delhi. An amount of Rs. 1770 crore has been allocated by the Planning Commission to the Government, of NCT of Delhi for improvement in the city infrastructure which, *inter-alia*, includes substantial amount for beautification of Delhi. In addition to these, NDMC and MCD will also spend considerable amount from their own resources for sports and civic infrastructure, Power, Water etc.

(c) DDA is providing incentives for early completion of the CWG projects in the nature of bonus to contractor which is, *inter-alia*, mentioned in the agreement itself. CPWD is also providing similar incentives/concessions to the contractors involved in execution of the CWG projects.

Statement

Details of responsibilities assigned to different agencies for 2010 Commonwealth Games

Sl. No.	Agency	Role assigned to the Agency
1	2	3
1.	Sports Authority of India(SAI)/ Central Public Works Department (CPWD)	Development and upgradation/ renovation of sports infrastructure projects — 05 SAI Stadia viz. Jawahar Lal Nehru Stadium, Major Dhyan Chand National Stadium, Indira Gandhi Stadium, Dr. SPM Swimming Pool Complex and Dr. Kami Singh Shooting Range.
2.	University of Delhi	Development and upgradation/ronovation of Competition and Training Venues
3.	Jamia Millia Islamia University	Construction/Upgradation of training venues
4.	All India Tennis Association	Development and upgradation/ronovation of Competition Venue for Lawn Tennis RK Khanna Stadium

1	2	3
5.	Central Reserve Police Force/ CPWD	Development and upgradation/renovation of Competition Venue for Big Bore Shooting Event Kadarpur Shooting Range, Gurgaon
6.	Delhi Public School/CWPD	Training venue for Lawn Bowls, RK Puram, New Delhi
7.	Ministry of Urban Development/ Delhi Development Authority	Games Village/Competition and Training venues
8.	Ministry of Tourism	To make necessary arrangements for augmentation of Hotel accommodation etc. in Delhi.
9.	Ministry of Culture	Refurbishment of Monuments of Delhi
10..	Government of NCT of Delhi	Competition and Training venues. Besides these, City Infrastructure and beautification of Delhi for Commonwealth Games
11.	New Delhi Municipal Committee	Competition and Training venues
12.	Municipal Corporation of Delhi (MCD)	Beautification of Delhi, Improvement of Sewerage System etc.
13.	Delhi Police	Security arrangements

ICC ranking of cricketers

3035. SHRI RAJKUMAR DHOOT: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that ICC ranking of cricketers has been found biased against Asian Continent including India as players scoring over 10,000 runs do not figure among first ten;

(b) if so, the details thereof;

(c) whether Government or its agency would lodge its protest against the ranking; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (d) As per information provided by the Board of Control for Cricket in India, (BCCI) the ranking is done by ICC and BCCI has no role in it. There is no proposal for the Government to take up this matter with ICC, as the sport is self-regulated.
